

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF JUNE, 2018

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 30.06.2018

APPELLATE SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 30.06.2018</i>
CIVIL	166516	4623	3233	167906
CRIMINAL	40852	1528	1497	40883
TOTAL	207368	6151	4730	208789